


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.29/ BB/17	-	Admission	Rule-6 of IB	AMP Communication Pvt. Ltd., Vs LE Ecosystem Technology India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SUHAAS R SHENOY KAR 991/14 +91 9986643791	OPERATIONAL CREDITOR AMP COMMUNICATIONS Pvt. Ltd. & PRAGATI LAW CHAMBERS	

Counsel for petitioner is present. He has filed consent letter from IRP along with memo. Counsel requested the Tribunal to issue notice to the respondent at the first instance.

On the request of the counsel for the petitioner, issue notice to the respondent. Registry to prepare notices and the counsel for petitioner to collect notices from the Registry and serve on the respondent.

List it on 24.07.2017.


MEMBER (J)